

SPECIAL BENCH ITEM NO. 108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 43/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	KOREA TRADE INSURANCE CORPORATION V/S SAVOIR FAIRE MANUFACTURING COMPANY PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sushila Ram alongwith Ms. Harini Daliparthy, Advs.: *For the Operational Creditor*

None

: *For the Respondent*

ORDER

Ld. Counsel for the petitioner /Operational Creditor present.

It is stated by Ld. Counsel for the petitioner that settlement talks are going on but being the foreign-based company, time is being taken for getting clearance from RBI.

Let the matter be listed on 15th May, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*